

FIR No.24090/19
PS Laxmi Nagar

06.08.2020

Present: Sh. Ravindra Narayan,, Ld. Counsel for applicant (through video conferencing).

In view of the directions contained in the Office Order No. 26/DHC/2020 Dated 30.07.2020 of the Hon'ble High Court of Delhi, the present application for releasing vehicle bearing no. DL-1SAE-0219 on superdari is taken up for hearing through video conferencing.

Reply filed by the IO. Same is perused.

As per the reply, the applicant has already taken the insurance claim qua vehicle bearing registration no. DL-1SAE-0219.

However, Ld. Counsel for applicant submits that as per the information received from the applicant, he has not taken the insurance claim. Time sought to seek clarification from the applicant.

Heard.

At request, put up on 10.08.2020.

IO is directed to clarify the same and file a report on or before NDOH.


(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/06.08.2020